

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No.621**  
**CP-07/241-242/ND/2022**  
**Cont.A.P/17/20**  
**22 IA/156/2022**

**IN THE MATTER OF:**

**Mr. Harpal Singh and Anr.**

**...APPLICANT**

**Vs**

**M/s. BBI Fitness Services Pvt. Ltd. And Ors.**

**...RESPONDENT**

**Section**

**U/s 241-242**

**Order delivered on 02.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/ Applicant**

**:Mr. Ashutosh Shrivastava & Mr.**  
**Siddharth Nigotia for Item in Contempt**  
**Application 07/2022. Mr. Abhinav**  
**Bhatia, Adv.**

**ORDER**

Due to paucity of time, matter is adjourned to **11.07.2024.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**